

**OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR**

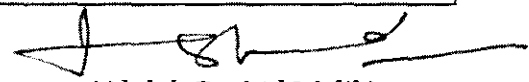
ORDER NO. 275

DATED 03/10/19

Pursuant to letter No. 17264/GS dated 30.09.2019 of Hon'ble High Court of J&K, Srinagar the following Judicial Officers have been nominated for NJA Programme for the period shown in the Column 2 at J&K National Judicial Academy, Bhopal.

Therefore, the routine charge of the Judicial Officers nominated by the Hon'ble High Court shall be attended by the officers shown in Column (4) below:

S.No (1)	Name of the Judicial Officer (2)	Period (3)	Routine work assigned to (4)
1.	Mr. Sanjay Parihar, Additional District & Sessions Judge Srinagar.	04-10-2019 to 06-10-2019	Mr. Rajinder Sapru, 1st Addl District & Sessions Judge, Srinagar w.e.f 03.10.2019 to 05.10.2019
2.	Mr. Vijay Singh Manhas, 2 nd Additional District & Sessions Judge Srinagar.	15.11.2019 to 17.11.2019	Mr. Tasleem Arief, 3 rd Additional District & Sessions Judge, Srinagar w.e.f. 14.11.2019 to 18.11.2019
3.	Mr. Balbir Lal, Additional District & Sessions Judge, (Bank Cases) Srinagar.	23.11.2019 to 24.11.2019	Mr. Sanjay Parihar, Additional District & Sessions Judge Srinagar w.e.f. 22.11.2019 to 25.11.2019
4.	Mr. Mohan Singh Parihar, Special Judge, Anti-Corruption (CBI Cases) Kashmir Sgr.	06.12.2019 to 08.12.2019	---


(Abdul Rashid Malik)
Pr. District & Sessions Judge
Srinagar.

No: 3914-21/PDJS/Adm/2019

Dated: 03/10/19

Copy to:

1. Registrar General, High Court of J&K, Srinagar.
2. Additional District & Sessions Judge, Srinagar.
3. 1st Additional District & Sessions Judge, Srinagar.
4. 2nd Additional District & Sessions Judge, Srinagar.
5. 3rd Additional District & Sessions Judge, Srinagar.
6. Special Judge Anti-Corruption (CBI Cases) Kashmir Srinagar.
7. Additional District Judge (Bank Cases) Srinagar.
... for information/compliance.
8. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
Judge High Court of J&K, (Administrative Judge District Srinagar).

... for information of His Lordship.


Administrative Officer